

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2556
(To be answered on the 16th March 2023)**

ACQUISITION OF LAND FOR GONDIA AIRPORT

2556. SHRI ASHOK MAHADEORAO NETE

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has taken any steps to acquire 8.06 hectare of land for Khatia-Kamath road and Parswada-Jhimil road projects for air operations from Gondia airport in Maharashtra and to compensate the affected people with early payment on market price for their land along with their rehabilitations and to construct operational boundary wall for the approach area on the both side of runway; and**
- (b) if so, the details thereof along with its latest status?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b): As per National Civil Aviation Policy, 2016, the land for development of an airport is provided by the respective State Government free of cost and free from any encumbrances to Airports Authority of India. The Public works Department (PWD), Government of Maharashtra has submitted the land acquisition proposals for approx. 11.89 hectare under mutual consent for the diversion of Khatiya-Birsi-Kamtha road. The Land Record Department Gondia has been requested to provide the Joint Measurement Report (JMR) for the said land acquisition. For acquisition of 8.06 hectare of land by diversion of Kamtha-Zilmili-Paraswada road, Sub Divisional Officer, Gondia has issued notification under Section 11(1) and 21 of Land Acquisition Act, 2013.
